



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII Meeting Held ON 29.11.2021

Meeting No. NC/7/MEET/Nov/202122/1010/22 dated: 26.11.2021 dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 29.11.2021, under the Chairmanship of Shri HARDEEP SINGH, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011.

The Committee approved the minutes of Norms Committee -VII Meeting No. 09/87 dated 06.10.2021 since uploaded on DGFT website.

The following members (except Shr Pradeep Thapliyal, FTDO indicated at Sl. No. 2 (since retired)) were present in the meeting.

S.No.	Name and Designation of Representatives	Department
1	DILIP KUMAR, Deputy DGFT	Directorate General of Foreign Trade, Delhi
2	PRADEEP THAPLIYAL, FTDO	Directorate General of Foreign Trade, Delhi
3	GEETA VERMA, Assistant Section Officer	Directorate General of Foreign Trade, Delhi
4	NAND Lal, Technical Authority	Technical Consultant, DGFT
5	SHAISH KUMAR, Technical Authority	Technical Consultant, DGFT
6	DINESHNARAIN MATHUR, Technical Authority	Technical Consultant, DGFT
7	Omprakash sharma, Technical Authority	Technical Consultant, DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	MANALI PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000839AM21
RA File Number	042404000066 AM18

Licence No and Date	0410164784/15/10/2018
Norms Committee Decision: <i>The committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 17.06.2021 followed by the reminders through Back Office portal. Hence the committee decided to Reject the case.</i>	

Case No.	2 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	COSMO FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705001076AM19
RA File Number	039404000957 AM19
Licence No and Date	0310826832/05/02/2019
Norms Committee Decision: <i>The committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 18.06.2021 followed by the reminders through Back Office portal. Hence the committee decided to reject the case.</i>	

Case No.	3 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000275AM20
RA File Number	062404000027 AM20
Licence No and Date	0610039261/07/08/2019
Norms Committee Decision: <i>The committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 18.06.2021 followed by the reminders through Back Office portal. Hence the committee decided to reject the case.</i>	

Case No.	4 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	MALAYA RUB TECH INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000412AM20
RA File Number	102404000060 AM20
Licence No and Date	1010060309/22/10/2019
Norms Committee Decision: <i>The committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 18.06.2021 followed by the reminders through Back Office portal. Hence the committee decided to reject the case.</i>	

Case No.	5 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	RELICAB CABLE MANUFACTURING LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000440AM20
RA File Number	039504000751 AM20
Licence No and Date	0310832552/01/11/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 18.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	6 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	CONTINENTAL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000486AM20
RA File Number	052304000328 AM20
Licence No and Date	0510412682/28/11/2019
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 17.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.

Case No.	7 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	VISION POLYMER PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000488AM20
RA File Number	342404000264 AM20
Licence No and Date	3410045665/29/11/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 18.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	8 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	PARIKH PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000531AM20
RA File Number	082404000299 AM20
Licence No and Date	0810146889/31/12/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 18.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	9 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	ASTRAL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021

HQ File Number	018705000576AM20
RA File Number	082404000356 AM20
Licence No and Date	0810147127/30/01/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 18.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	10 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	J D JONES & CO PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000586AM20
RA File Number	022404000167 AM20
Licence No and Date	0210209741/05/02/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 18.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	11 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	GUARNIFLON INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000601AM20
RA File Number	039404000958 AM20
Licence No and Date	0310834788/11/02/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 17.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	12 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	RMX INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000616AM20
RA File Number	302404000068 AM20
Licence No and Date	3010105075/25/02/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 18.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	13 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000621AM20
RA File Number	082404000380 AM20
Licence No and Date	0810147361/28/02/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 18.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	14 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	DASHMESH RUBBER INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000626AM20
RA File Number	522404000076 AM20
Licence No and Date	5210043355/04/03/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated	

18.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.

Case No.	15 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	SHIVA PHARMACHEM LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000630AM20
RA File Number	342404000364 AM20
Licence No and Date	3410045929/05/03/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 17.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	16 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	CHECKPOINT APPAREL LABELING SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000635AM20
RA File Number	042404000194 AM20
Licence No and Date	0410166604/10/03/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 18.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	17 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	PRASPACK POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000643AM20

RA File Number	082404000411 AM20
Licence No and Date	0810147516/19/03/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 18.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	18 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	LORVEN FLEX & SACK INDIA PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000660AM21
RA File Number	092404000009 AM21
Licence No and Date	0910068610/16/04/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 17.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	19 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	ENTREMONDE POLYCOATERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000686AM21
RA File Number	039404001093 AM20
Licence No and Date	0310835881/25/04/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 17.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	20 / NC/7/MEET/Nov/202122/10
----------	------------------------------

Case Status	Case Rejected
Party Name	VISION POLYMER PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000711AM21
RA File Number	342404000019 AM21
Licence No and Date	3410046045/11/05/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 17.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	21 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	BHARTI RUBBER OVERSEAS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000716AM21
RA File Number	052304000021 AM21
Licence No and Date	0510414169/13/05/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 17.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	22 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	Rajesh Explosives Pvt. Ltd.
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000719AM21
RA File Number	052404000037 AM21
Licence No and Date	0510414188/15/05/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 17.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	23 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000725AM21
RA File Number	052304000023 AM21
Licence No and Date	0510414215/20/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 18.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	24 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	CONSOLIDATED WOOD INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000742AM21
RA File Number	102404000016 AM21
Licence No and Date	1010060522/08/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 17.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	25 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	TRAVANCORE COCOTUFT PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000754AM21
RA File Number	102404000023 AM21
Licence No and	1010060557/17/06/2020

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 17.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	26 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	PLASTIC PRODUCTS ENGINEERING COMPANY
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000762AM21
RA File Number	082404000073 AM21
Licence No and Date	0810148008/25/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 18.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	27 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	BULKLINER LOGISTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000763AM21
RA File Number	102404000026 AM21
Licence No and Date	1010060567/26/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 18.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	28 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	GOLDEN ROLLS PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000780AM21
RA File Number	332404000003 AM21
Licence No and Date	3310030706/10/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 17.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	29 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	TINNA RUBBER AND INFRASTRUCTURE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000858AM21
RA File Number	052404000305 AM21
Licence No and Date	0510415317/25/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 17.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	30 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	TINNA RUBBER AND INFRASTRUCTURE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000859AM21
RA File Number	052404000306 AM21
Licence No and Date	0510415318/25/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 17.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	31 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	KWIK PATCH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000872AM21
RA File Number	042404000097 AM21
Licence No and Date	0410167137/05/10/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 17.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	32 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	YOGESHWAR POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000882AM21
RA File Number	082404000215 AM21
Licence No and Date	0810148775/09/10/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 17.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	33 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	GOLDEN ROLLS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000884AM21
RA File Number	332404000014 AM21
Licence No and Date	3310030753/13/10/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 17.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.

Case No.	34 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	CEAKAY INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000888AM21
RA File Number	102404000048 AM21
Licence No and Date	1010060673/13/10/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 17.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	35 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	ASTRAL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000889AM21
RA File Number	082404000234 AM21
Licence No and Date	0810148788/13/10/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 18.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	36 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	GOLDEN ROLLS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021

HQ File Number	018705000892AM21
RA File Number	332404000017 AM21
Licence No and Date	3310030756/14/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 17.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	37 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	WHITELOTUS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000918AM21
RA File Number	522404000058 AM21
Licence No and Date	5210043580/28/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 04.03.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	38 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	ASAWA INSULATION PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000921AM21
RA File Number	039404000601 AM21
Licence No and Date	0310839327/04/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 18.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	39 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	ESSEN SPECIALITY FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000922AM21
RA File Number	242404000060 AM21
Licence No and Date	2410043311/04/11/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 18.06.2021 followed by the reminders through Back Office Portal. Hence the Committee decided to reject the case.	

Case No.	40 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	MPD INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000925AM21
RA File Number	562404000005 AM21
Licence No and Date	5610005978/05/11/2020
Norms Committee Decision:	
<i>The Norms Committee considered the case as per agenda and noted that the case is not covered under para 4.07 of Handbook of Procedure 2015-20. Hence, the Committee decided to reject the case.</i>	

Case No.	41 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	MPD INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000926AM21
RA File Number	562404000014 AM21
Licence No and Date	5610005979/05/11/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. *Complete chemical reaction, molecular weight and % yield on molar basis.*
2. *Material Balance*
3. *% solid content in export item.*

Case No.	42 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000924AM21
RA File Number	132404000049 AM21
Licence No and Date	1310049728/06/11/2020
Norms Committee Decision:	
<i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	43 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	BIHANI MANUFACTURING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000927AM21
RA File Number	052304000277 AM21
Licence No and Date	0510415829/10/11/2020
Norms Committee Decision:	
<i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	44 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	SUNLEX FABRICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000929AM21
RA File Number	242404000047 AM21
Licence No and Date	2410043326/19/11/2020
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	45 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	K K POLYCOLOR ASIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000930AM21
RA File Number	022404000160 AM20
Licence No and Date	0210210234/19/11/2020
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	46 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000928AM21
RA File Number	039504000526 AM21
Licence No and Date	0310839607/19/11/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.

Case No.	47 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	NEXON INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00235639AM22
RA File Number	242404000065 AM21
Licence No and Date	2410043330/25/11/2020
Norms Committee Decision:	
<i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	48 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	EXPANDED POLYMER SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	018705000932AM21
RA File Number	039404000657 AM21
Licence No and Date	0310839727/25/11/2020
Norms Committee Decision:	
<i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i>	
1. % Solid content in Export. 2. Composition of export item. 3. Complete Technical Details as per Annexure to Appendix 4 E.	

Case No.	49 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	POLYLINK POLYMERS (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00233470AM22
RA File Number	082404000301 AM21
Licence No and Date	0810149108/26/11/2020
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	50 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	KANODIA TECHNOPLAST LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00038857AM21
RA File Number	05AA04017328 AM21
Licence No and Date	0511000106/15/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 17.06.2021 followed by the reminders through Back Office portal. Hence the Committee rejected the case.	

Case No.	51 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	AXEL POLYMERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00050893AM21
RA File Number	34AA04001655 AM21
Licence No and	3411000068/30/12/2020

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 16.06.2021 followed by the reminders through Back Office portal. Hence the Committee rejected the case.	

Case No.	52 / NC/7/MEET/Nov/202122/10										
Case Status	Case Approved										
Party Name	PINAXIS POLYMER LLP										
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021										
HQ File Number	HQRNORM APPLY 00055516AM21										
RA File Number	34AA04001482 AM21										
Licence No and Date	3411000035/05/01/2021										
Norms Committee Decision:											
<i>Based on the comments furnished by the Technical Expert (Consultant) – I, the Committee decided to fix the norms as under:-</i>											
<table><tr><td><i>EXPORT ITEM</i></td><td><i>QUANTITY</i></td><td><i>IMPORT ITEM</i></td><td><i>QUANTITY</i></td></tr><tr><td>Roto Moulding powder (Virgin Grade) (actual content of LLDPE 2,00,000 Kg in export product) (Pulversied).</td><td>250000 Kg</td><td>LLDPE</td><td>2,08,000 Kg</td></tr></table>				<i>EXPORT ITEM</i>	<i>QUANTITY</i>	<i>IMPORT ITEM</i>	<i>QUANTITY</i>	Roto Moulding powder (Virgin Grade) (actual content of LLDPE 2,00,000 Kg in export product) (Pulversied).	250000 Kg	LLDPE	2,08,000 Kg
<i>EXPORT ITEM</i>	<i>QUANTITY</i>	<i>IMPORT ITEM</i>	<i>QUANTITY</i>								
Roto Moulding powder (Virgin Grade) (actual content of LLDPE 2,00,000 Kg in export product) (Pulversied).	250000 Kg	LLDPE	2,08,000 Kg								
<i>RA may take consequential action as per Policy / Procedures.</i>											

Case No.	53 / NC/7/MEET/Nov/202122/10		
Case Status	Case Withdrawn		
Party Name	PLASTIC PRODUCTS ENGINEERING COMPANY		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021		
HQ File Number	HQRNORM APPLY 00060588AM21		

RA File Number	08AA04006505 AM21
Licence No and Date	0811000376/12/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in Meeting No. 08 dated 31.08.2021 and uploaded in DGFT Website. Hence the Committee decided to withdraw the case.	

Case No.	54 / NC/7/MEET/Nov/202122/10
Case Status	Case Rejected
Party Name	GULF OIL LUBRICANTS INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00065713AM21
RA File Number	03AA04017509 AM21
Licence No and Date	0311000825/19/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that firm has not furnished reply to the deficiency letter dated 18.06.2021 followed by the reminders through Back Office portal. Hence the Committee rejected the case.	

Case No.	55 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00019886AM22
RA File Number	02AA04000995 AM22
Licence No and Date	0211000553/16/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to C&PC for examination and deferred the case.	

Case No.	56 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	SHISH INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00021964AM22
RA File Number	52AA04001117 AM22
Licence No and Date	5211000625/19/04/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> <i>1. Net content of Aluminum Foil in Export.</i> <i>2. Exact thickness of Aluminum foil.</i>	

Case No.	57 / NC/7/MEET/Nov/202122/10								
Case Status	Case Approved								
Party Name	POLYFILLTECHNOLOGIES LLP								
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021								
HQ File Number	HQRNORM APPLY 00022053AM22								
RA File Number	34AA04000298 AM22								
Licence No and Date	3411000463/19/04/2021								
Norms Committee Decision:									
<i>Based on the comments furnished by the Technical Expert (Consultant) - I, the Committee decided to fix the norms as under:-</i>									
<table><tr><td><i>EXPORT ITEM</i></td><td><i>QUANTITY</i></td><td><i>IMPORT ITEM</i></td><td><i>QUANTITY</i></td></tr><tr><td>Poly Iso Butylene</td><td>200 (M.T)</td><td>1. Poly Iso Butylene Polymer</td><td>122.4 MT</td></tr></table>		<i>EXPORT ITEM</i>	<i>QUANTITY</i>	<i>IMPORT ITEM</i>	<i>QUANTITY</i>	Poly Iso Butylene	200 (M.T)	1. Poly Iso Butylene Polymer	122.4 MT
<i>EXPORT ITEM</i>	<i>QUANTITY</i>	<i>IMPORT ITEM</i>	<i>QUANTITY</i>						
Poly Iso Butylene	200 (M.T)	1. Poly Iso Butylene Polymer	122.4 MT						

Compound (containing minimum 30% LLDPE)	2. LLDPE Granules	61.2MT
	3. Polymer Based Additives Such As HIFAX CA 7153S.	10.2 MT
	4.Titanium Dioxide	10.2 MT

RA may take consequential action as per Policy / Procedures.

Case No.	58 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00022870AM22
RA File Number	07AA04000944 AM22
Licence No and Date	0711000908/20/04/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> <i>Catalogue of import item No. 3 and 5.</i> <i>Net content of Nylon in export.</i>	

Case No.	59 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	Welspun Flooring Limited
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00022376AM22

RA File Number	03AA04029569 AM21
Licence No and Date	0311003167/20/04/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> 1. NET WEIGHT OF EXPORT PRODUCT THICKNESS WISE . 2. WEIGHT OF PVC COMPOUND IN TOTAL COMPOSITE WEIGHT OF EXPORT THICKNESS WISE. 3. SPECIFICATION AND GSM OF IMPORT ITEM NO 9 AND 10. 4. CHEMICAL NAME AND CATALOGUE OF IMPORT ITEM NO.7. 5. MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING INTO CONSIDERATION WASTAGE INVOLVED.	

Case No.	60 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	MACCAFERRI ENVIRONMENTAL SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00028132AM22
RA File Number	03AA04006657 AM22
Licence No and Date	0311003371/28/04/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> 1. Generic Description of Export Product along-with photograph. 2. Use of Export Product. 3. Net Weight of Export Product. 4. Detailed manufacturing Process. 5. Exact Specification of import item with catalogue. 6. Details of indigenous input with quantity.	

Case No.	61 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred

Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00034799AM22
RA File Number	34AA04000962 AM22
Licence No and Date	3411000538/07/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the firm on 07.10.2021. A reply from the firm is awaited. The Committee decided to remind the firm and deferred the case.	

Case No.	62 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	INJECTOPLAST PVT.LTD
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00037079AM22
RA File Number	06AA04003211 AM21
Licence No and Date	0611000378/10/05/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	63 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	INTERNATIONAL CONVEYORS LTD.
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00040681AM22
RA File Number	03AA04007329 AM22
Licence No and Date	0311003799/14/05/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the</i>	

authorization holder for submission of the following information and deferred the case:-

1. Net Weight of Export Product Thickness wise.
2. Weight of PVC compound in total composite weight of Export thickness wise.
3. Material Balance between Import and Export taking into consideration wastage involved.

Case No.	64 / NC/7/MEET/Nov/202122/10			
Case Status	Case Approved			
Party Name	INTERNATIONAL CONVEYORS LTD.			
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021			
HQ File Number	HQRNORM APPLY 00040683AM22			
RA File Number	03AA04007321 AM22			
Licence No and Date	0311003800/14/05/2021			
Norms Committee Decision:				
Export Item	Quantity	Import Items		Quantity
1. PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 8000 (1.5 MM X 1.5 MM THK) 2. PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 8000 (2 MM X 2 MM THK)	15.819 Kg/SQM (excluding weight of Fasteners Pins) 16.715 Kg/SQM (excluding weight of Fasteners Pins)	1	POLYESTER FILAMENT YARN (1000 D)	94000 Kg
		2	NYLON YARN (1260 D)	16600 Kg
		3	PVC RESIN	72860 Kg
		4	PHOSPHATE PLASTICIZER	58360 Kg
		5	1. FASTENERS WITH PINS	1120 NOS
		6	POLYESTER FILAMENT YARN (1000 D)	21150 Kg

		7	NYLON YARN (1260 D)	3735 Kg
		8	PVC RESIN	17973 Kg
		9	PHOSPHATH	4027 Kg
		10	FASTENERS WITH PINS	252 NOS
<i>RA may take consequential action as per Policy / Procedure.</i>				

Case No.	65 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00042301AM22
RA File Number	03AA04027430 AM21
Licence No and Date	0311003851/17/05/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> <i>1. Weight of Export product in Kg.</i> <i>2. Import content of raw materials in the export product and to indicate use of HDPE compound whether it is for packing material.</i> <i>3. Quantity of other indigenous raw materials are used in manufacturing the export product and to indicate generic name of Resin of import item.</i> <i>4. Production of export product/vis-a-vis consumption of raw materials for the last three years duly certified by Chartered Accountant.</i>	

Case No.	66 / NC/7/MEET/Nov/202122/10
----------	------------------------------

Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00045843AM22
RA File Number	03AA04015607 AM22
Licence No and Date	0311003914/19/05/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> 1. Weight of Export product in Kg. 2. Import content of raw materials in the export product. 3. Quantity of other indigenous raw materials are used in manufacturing the export product and to indicate generic name of Resin for import. 4. <i>Production of export product/vis-a-vis consumption of raw materials for the last three years duly certified by Chartered Accountant.</i>	

Case No.	67 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	CLEENA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00049120AM22
RA File Number	05AA04016232 AM22
Licence No and Date	0511002758/24/05/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> 1. Detailed Manufacturing process 2. % Wastage Claimed and stage wise wastage. 3. Net content of polyester fabric in Export .	

Case No.	68 / NC/7/MEET/Nov/202122/10
----------	------------------------------

Case Status	Case Deferred
Party Name	GUJARAT RAFFIA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00099616AM22
RA File Number	08AA04003689 AM22
Licence No and Date	0811001572/25/05/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> 1. Net weight of export product without aluminum eyelet. 2. % Wastage Claimed. 3. Stage wise manufacturing process and wastage.	

Case No.	69 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00100037AM22
RA File Number	03AA04033055 AM21
Licence No and Date	0311004056/25/05/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	70 / NC/7/MEET/Nov/202122/10
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00100038AM22
RA File Number	03AA04033007 AM21
Licence No and Date	0311004057/25/05/2021

Norms Committee Decision:

Based on the comments furnished by the Technical Expert (Consultant) - I, the Committee decided to fix the norms as under:-

<i>EXPORT ITEM</i>	<i>QUANTITY</i>	<i>IMPORT ITEM</i>	<i>QUANTITY</i>
All Truck Bus Radial Tyres - Tube less.	6000 MT	Natural Rubber	2363.784 MT
		Bromobutyl Rubber	158.549 MT
		Synthetic Rubber PBR	218.421 MT
		Nylon Tyre Cord Fabric - Dipped	20.56 MT
		Carbon Black	1247.099 MT
		Synthetic Resin	63.354 MT
		Stearic Acid	49.127 MT
		Micro Crystalline Wax	17.765 MT
		Rubber Chemicals - Retarders	6.445 MT
		Structol	8.221 MT
		Sillica	185.988 MT
		Misc Chemicals	69.597 MT
		Hydrocarbon Tackifier Resin	7.153 MT
		Manobond 680C	4.556 MT

		Synthetic Rubber SBR 1502	22.030 MT
		Synthetic Rubber SBR 1723	7.238 MT
		Bead wire	348.938 MT
		Sulphur Silane	15.373 MT
		Isoprene Rubber SKI	1.945 MT
		Synthetic Rubber SSBR	4.733 MT
		Rubber Chemicals - Antioxidant	75.600 MT
		Rubber Chemicals - Accelerators	29.419 MT
		Rubber process Oil	41.435 MT
		Insoluble Sulphur	50.790 MT
		Steel Tyre Cord	1042.876 MT
		Zinc Oxide	137.936 MT
Note: There should be value cap of Rubber Chemical (Antioxidant Accelerator and Retarder) and Misc. Chemicals as per general note 8 of Hand Book of Procedure vol II.			

Case No.	71 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	GULF OIL LUBRICANTS INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00099241AM22
RA File Number	03AA04014921 AM22
Licence No and Date	0311004036/25/05/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> 1. Complete Specification and grade of Import Items No. 1 and 2. 2. Manufacturing process in details with wastage claimed. 3. Justification for import of items No. 3 and 4. Since these are exported as it is without any value addition and manufacturing.	

Case No.	72 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00099435AM22
RA File Number	34AA04000996 AM22
Licence No and Date	3411000627/25/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the firm on 07.10.2021. A reply from the firm is awaited. The Committee decided to remind the firm and deferred the case.	

Case No.	73 / NC/7/MEET/Nov/202122/10
----------	------------------------------

Case Status	Case Deferred
Party Name	ADVANCE BIOMATERIAL COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00100555AM22
RA File Number	03AA04018310 AM22
Licence No and Date	0311004081/27/05/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> 1. Net Weight of Export Product.	

Case No.	74 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00100871AM22
RA File Number	03AA04033053 AM21
Licence No and Date	0311004085/27/05/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> <i>1. Justification/ Reason for asking more than 50% rubber content for the manufacture of Agriculture/Industrial tyre.</i> <i>2. Complete calculation for the requirement of all the inputs both imported and indigenous for the manufacture of Export item.</i> <i>3. Production of export item vis a vis consumption of all the inputs for the last three year duly certified by Chartered Accountant.</i>	

Case No.	75 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	ATUL LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00101028AM22
RA File Number	08AA04004766 AM22
Licence No and Date	0811001590/27/05/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> 1. Epoxy value of Export item. 2. COA of export item. 3. Molecular Weight of Import and Export Items.	

Case No.	76 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00101387AM22
RA File Number	05AA04018539 AM22
Licence No and Date	0511002841/27/05/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> 1. Manufacturing process indicating both imported and indigenous raw materials for the manufacturing the export item. 2. Composition process indicating import content in the export item and details of Export item. 3. Complete calculation for the requirement of all the raw materials both imported and indigenous for the manufacturing the export item indicating wastage separately.	

Case No.	77 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	CEAT LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00104534AM22
RA File Number	03AA04033115 AM21
Licence No and Date	0311004193/01/06/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	78 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	HARTEX RUBBER PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00105517AM22
RA File Number	09AA04001629 AM22
Licence No and Date	0911000998/02/06/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:</i> <i>1. To clarify whether the weight of export item, Bicycle Tubes is Excluding the weight of the valve.</i> <i>2. Function/ application of Tube Sealants in manufacturing Tubes and to indicate in manufacturing process flow chart.</i> <i>3. In production/ consumption date given in application, the quantity is indicating much let that asked for, therefore to give justification & calculation for quantity applied for.</i>	

Case No.	79 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	LOXIM INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00107645AM22
RA File Number	08AA04005578 AM22

Licence No and Date	0811001673/04/06/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:</i> 1. Catalogue of import item No. 3 and its function. 2. Net content of import items No. 2 and 4 in Export.	

Case No.	80 / NC/7/MEET/Nov/202122/10
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00109008AM22
RA File Number	03AA04018528 AM22
Licence No and Date	0311004392/07/06/2021

Norms Committee Decision:

Based on the comments furnished by the Technical Expert (Consultant) - III, the Committee decided to ratify the license as under:-

<i>EXPORT ITEM</i>	<i>QUANTITY</i>	<i>IMPORT ITEM</i>	<i>QUANTITY recommended per Kg of export</i>
<i>1. Silicon Synthetic Rubber</i>	<i>1,00,000 Kg</i>	<i>1. Silicon Synthetic Rubber</i>	<i>1.086 Kg</i>
		<i>2. Peroxide- perkadox</i>	<i>0.025 Kg</i>
<i>2. Other Specialty Relevant Natural Rubber / synthetic Rubber based Rubber Compounded Sheets.</i>	<i>10,00,000 Kg</i>	<i>3. Natural Rubber</i>	<i>0.156 Kg</i>
		<i>4 Natural Rubber SVR 3L</i>	<i>0.084 Kg</i>

		5 Neoprene/Chloroprene	0.130 Kg
		6. Nitrile Rubber/NBR	0.180 Kg
		7. Carbon Black	0.150 Kg
		8. Zink Oxide-Active C-30	0.025 Kg
		9. Antioxidants	0.006 Kg
		10. Accelerators	0.008 Kg
<i>Note: There will be a value Cap of Rubber Chemicals and Misc. Chemicals, as per the General Note 8 of the Hand Book of Procedure Vol II.</i> <i>RA may take consequential action as per Policy / Procedures.</i>			

Case No.	81 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	IMPEL EXPORTS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00109581AM22
RA File Number	07AA04005876 AM22
Licence No and Date	0711001275/08/06/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:</i> <i>1. Details of indigenous input with Quantity.</i>	

Case No.	82 / NC/7/MEET/Nov/202122/10
Case Status	Case Approved

Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00109703AM22
RA File Number	03AA04023608 AM22
Licence No and Date	0311004421/08/06/2021

Norms Committee Decision:

Based on the examination of the case of firm by Technical Expert (Consultant) in File No. HQRNORMAPPLY00109703AM22, the Committee decided to ratify the norms as under:-

Export Item	Qty	S.No.	Description	Qty. in Kg
New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Radials.(Total Quantity to be exported 80,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	29.836
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	9.546
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.093
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.739
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	0.073
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	2.270
		7	CARBON BLACK	21.437
		8	NYLON TYRE CORD FABRIC (DIPPED)	0.165
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.004

		10	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	16.965	
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	4.549	
		12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.287	
		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.257	
		14	RUBBER CHEMICAL :ACCELERATOR	0.549	
		15	RUBBER CHEMICAL :RETARDERS	0.072	
		16	ZINC OXIDE	2.407	
		17	STEARIC ACID	0.239	
		18	MICROCRYSTALLINE PETROLEUM WAX	0.516	
		19	PRECIPITATED SILICA	2.003	
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	0.502	
		21	PETROLEUM TACKIFIER RESIN	0.316	
		22	PHENOLIC TACKIFIER RESIN	0.668	
		23	INSOLUBLE SULPHUR	0.685	

		24	SILANE COUPLING AGENT	0.379
		25	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.854
		26	AGEING RESISTANCE CHEMICAL (HTS)	0.410
		27	PROCESSING ADDITIVES	0.386
		28	HOMOGENIZING AGENT	0.690
		29	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.111
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		32	BLADDERS (Qty. i n Nos.)	0.020
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	101.578

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Case No.	83 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	PLASTIC PRODUCTS ENGINEERING COMPANY

Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00184889AM22
RA File Number	08AA04023810 AM22
Licence No and Date	0811002603/15/09/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:</i> 1. <i>Justification for 7.5% wastage in Skiving and Machining.</i>	

Case No.	84 / NC/7/MEET/Nov/202122/10		
Case Status	Case Approved		
Party Name	POLYFILLTECHNOLOGIES LLP		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021		
HQ File Number	HQRNORM APPLY 00185300AM22		
RA File Number	34AA04007307 AM22		
Licence No and Date	3411001120/16/09/2021		
Norms Committee Decision:			
<i>Based on the comments furnished by the Technical Expert (Consultant) - I, the Committee decided to fix the norms as under:-</i>			

		Titanium Dioxide	2.55 MTS
<i>RA may take consequential action as per Policy / Procedures.</i>			

Case No.	85 / NC/7/MEET/Nov/202122/10
Case Status	Case Approved
Party Name	JAY AMBE INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00186336AM22
RA File Number	52AA04015611 AM22
Licence No and Date	5211001311/17/09/2021

Norms Committee Decision:

Based on the comments furnished by the Technical Expert (Consultant)-I, the Committee decided to ratify the license as under:-

<i>EXPORT ITEM</i>	<i>QUANTITY</i>	<i>IMPORT ITEM</i>	<i>QUANTITY</i>
Articles made of HDPE/ LDPE/ LLDPE	101250.0 Kg	Relevant HDPE Granules	58250.0 Kg
		Relevant LDPE/ LLDPE Granules	48062.5 Kg

RA may take consequential action as per Policy / Procedures.

Case No.	86 / NC/7/MEET/Nov/202122/10
Case Status	Case Approved
Party Name	BHIM POLYFAB INDUSTRIES
Meeting Number	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021

and Date									
HQ File Number	HQRNORM APPLY 00186476AM22								
RA File Number	03AA04087232 AM22								
Licence No and Date	0311007051/17/09/2021								
Norms Committee Decision:									
<i>Based on the comments furnished by the Technical Expert (Consultant)-I, the Committee decided to ratify the license as under:-</i>									
<table><tr><td><i>EXPORT ITEM</i></td><td><i>QUANTITY</i></td><td><i>IMPORT ITEM</i></td><td><i>QUANTITY</i></td></tr><tr><td>PP Woven Sacks(PP Woven Sacks (containing 70 percent (70000 kgs) PP Granules and 30 percent (30000 kgs) RP Granules (reprocessed Granules))</td><td>100000.0 Kg</td><td>PP Granules</td><td>77000.0 Kg</td></tr></table>		<i>EXPORT ITEM</i>	<i>QUANTITY</i>	<i>IMPORT ITEM</i>	<i>QUANTITY</i>	PP Woven Sacks(PP Woven Sacks (containing 70 percent (70000 kgs) PP Granules and 30 percent (30000 kgs) RP Granules (reprocessed Granules))	100000.0 Kg	PP Granules	77000.0 Kg
<i>EXPORT ITEM</i>	<i>QUANTITY</i>	<i>IMPORT ITEM</i>	<i>QUANTITY</i>						
PP Woven Sacks(PP Woven Sacks (containing 70 percent (70000 kgs) PP Granules and 30 percent (30000 kgs) RP Granules (reprocessed Granules))	100000.0 Kg	PP Granules	77000.0 Kg						
<i>RA may take consequential action as per Policy / Procedures.</i>									

Case No.	87 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00186592AM22
RA File Number	02AA04025819 AM22
Licence No and Date	0211001233/17/09/2021
Norms Committee Decision:	
<i>The committee considered the case as per agenda and decided to refer the case to C&PC for</i>	

examination and deferred the case.

Case No.	88 / NC/7/MEET/Nov/202122/10
Case Status	Case Approved
Party Name	LAMIFABS & PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00186073AM22
RA File Number	03AA04085472 AM22
Licence No and Date	0311007036/17/09/2021

Norms Committee Decision:

Based on the comments furnished by the Technical Expert (Consultant)-I, the Committee decided to ratify the license as under:-

<i>EXPORT ITEM</i>	<i>QUANTITY</i>	<i>IMPORT ITEM</i>	<i>QUANTITY</i>
HDPE Tarpaulin coated with LDPE.((Net Content : HDPE - 177857.13 Kgs, LDPE - 107142.87 Kgs Colour Master Batches - 15000.00 Kgs.))	300000.0 Kg	HDPE	190307.0 Kg
		LDPE	112500.0 Kg
		RELEVANT COLOUR MASTER BATCHES	15000.0 Kg

RA may take consequential action as per Policy / Procedures.

Case No.	89 / NC/7/MEET/Nov/202122/10
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00187831AM22
RA File Number	03AA04092894 AM22
Licence No and Date	0311007067/19/09/2021

Norms Committee Decision:

Based on the comments furnished by the Technical Expert (Consultant)-I, the Committee decided to ratify the license as under:-

Export Item	Qty	S. No.	Import Items	Qty. in Kg
New Pneumatic Tyres of Rubber, of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon(Total Quantity to be exported 5,576,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.406
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.572
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.075
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.501
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.458
		6	CARBON BLACK	27.536
		7	NYLON TYRE CORD FABRIC (DIPPED)	6.885
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097

		9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.405
		10	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.472
		11	RUBBER CHEMICAL :ANTIOXIDANTS	0.935
		12	RUBBER CHEMICAL :ACCELERATOR	0.521
		13	RUBBER CHEMICAL :RETARDERS	0.088
		14	ZINC OXIDE	1.768
		15	STEARIC ACID	1.063
		16	MICROCRYSTALLINE PETROLEUM WAX	0.827
		17	PRECIPITATED SILICA	0.003
		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.296
		19	PHENOLIC TACKIFIER RESIN	0.230
		20	INSOLUBLE SULPHUR	0.134

		21	PROCESSING ADDITIVES	0.560
		22	HOMOGENIZING AGENT	0.005
		23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		25	BLADDERS (Qty. in Nos.)	0.020
		26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	95.407
Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items. <i>RA may take consequential action as per Policy / Procedures.</i>				

Case No.	90 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00188344AM22
RA File Number	34AA04007709 AM22
Licence No and Date	3411001141/20/09/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i>	

1. % Solid Content in Export .
2. Manufacturing process with stage wise wastage.

Case No.	91 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	AVIGIRI URETHANE & RUBBER INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00189771AM22
RA File Number	07AA04031826 AM22
Licence No and Date	0711001955/21/09/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	92 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00190007AM22
RA File Number	03AA04097467 AM22
Licence No and Date	0311007100/21/09/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	93 / NC/7/MEET/Nov/202122/10
Case Status	Case Approved
Party Name	VISION PRODUCTS PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021			
HQ File Number	HQRNORM APPLY 00191885AM22			
RA File Number	34AA04007729 AM22			
Licence No and Date	3411001168/23/09/2021			
Norms Committee Decision:				
EXPORT ITEM	QUANTITY	IMPORT ITEM		QUANTITY in kg
POLYESTER RESIN SOLUTION-VOY-8042 (POLYESTER RESIN SOLUTION-VOY-8042) (Resin content 60% minimum)	1 Kg	1	Neo PENTYL Glycol	0.250
		2	Trimethylol propane	0.1048
		3	Phthalic Anhydride	0.328
		4	C-10 Solvent	0.290
		5	BUTYL GLYCOL	0.100
RA may take consequential action as per Policy / Procedures.				

Case No.	94 / NC/7/MEET/Nov/202122/10			
Case Status	Case Approved			
Party Name	BALKRISHNA INDUSTRIES LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021			
HQ File Number	HQRNORM APPLY 00191006AM22			
RA File Number	03AA04084981 AM22			
Licence No and Date	0311007154/23/09/2021			
Norms Committee Decision:				
<i>Based on the comments furnished by the Technical Expert (Consultant)-III, the Committee decided to ratify the license as under:-</i>				
Export Item	Qty	S. No.	Import Items	Qty in kg

New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon(Total Quantity to be exported 5,576,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.406
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.572
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.075
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.501
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	9.458
		6	CARBON BLACK	27.536
		7	NYLON TYRE CORD FABRIC (DIPPED)	6.885
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097
		9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.405
		10	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.472
		11	RUBBER CHEMICAL :ANTIOXIDANTS	0.935
		12	RUBBER CHEMICAL :ACCELERATOR	0.521
		13	RUBBER CHEMICAL :RETARDERS	0.088

		14	ZINC OXIDE	1.768
		15	STEARIC ACID	1.063
		16	MICROCRYSTALLINE PETROLEUM WAX	0.827
		17	PRECIPITATED SILICA	0.003
		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.296
		19	PHENOLIC TACKIFIER RESIN	0.230
		20	INSOLUBLE SULPHUR	0.134
		21	PROCESSING ADDITIVES	0.560
		22	HOMOGENIZING AGENT	0.005
		23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		25	BLADDERS (Qty. in Nos.)	0.020
		26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

			TOTAL	95.407
Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items. <i>RA may take consequential action as per Policy / Procedures.</i>				

Case No.	95 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	UFLEX LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00192340AM22
RA File Number	05AA04083804 AM22
Licence No and Date	0511004908/24/09/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	96 / NC/7/MEET/Nov/202122/10		
Case Status	Case Approved		
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021		
HQ File Number	HQRNORM APPLY 00194597AM22		
RA File Number	03AA04062117 AM22		
Licence No and Date	0311006235/27/09/2021		
Norms Committee Decision:			
<i>Based on the comments furnished by the Technical Expert (Consultant)-III, the Committee decided to ratify the license as under:-</i>			
<i>EXPORT ITEM</i>	<i>QUANTITY</i>	<i>IMPORT ITEM</i>	<i>QUANTITY in kg</i>

RUBBER COMPOUNDED SHEETS (Total Quantity for export 10,00,000 kgs)	1 Kg	1	SYNTHETIC RUBBER SBR - 1502	0.350
		2	CHLOROPRENE RUBBER	0.050
		3	EPDM RUBBER	0.104
		4	ZINC OXIDE	0.021
		5	CARBON BLACK	0.025
		6	ANTIOXIDANTS	0.010
		7	ACCELERATORS	0.010
		8	PROCOESSING OIL	0.012
		9	STEARIC ACID	0.012
		TOTAL		
Note: There will be value Cap of Rubber Chemicals and Misc. Chemicals, as per the General Note 8 of the Hand Book of Procedure Vol II.				
RA may take consequential action as per Policy / Procedures.				

Case No.	97 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00195352AM22
RA File Number	34AA04007742 AM22
Licence No and Date	3411001176/27/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.

Case No.	98 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00195375AM22
RA File Number	34AA04007741 AM22
Licence No and Date	3411001181/27/09/2021
Norms Committee Decision:	
<i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	99 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00196534AM22
RA File Number	03AA04084935 AM22
Licence No and Date	0311007322/28/09/2021
Norms Committee Decision:	
<i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	100 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	AUTOMARK TECHNOLOGIES (INDIA) PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00197473AM22
RA File Number	50AA04003034 AM22
Licence No and Date	5011000250/29/09/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	101 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	PRASAD MEDI TECH
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00197418AM22
RA File Number	03AA04098015 AM22
Licence No and Date	0311007347/29/09/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	102 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	AUTOMARK TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00197468AM22
RA File Number	50AA04003036 AM22
Licence No and Date	5011000249/29/09/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	103 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00198055AM22
RA File Number	03AA040105263 AM22
Licence No and Date	0311007361/30/09/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	104 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00198385AM22
RA File Number	03AA04092671 AM22
Licence No and Date	0311007370/30/09/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	105 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	SINGHAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00198745AM22
RA File Number	08AA04030959 AM22

Licence No and Date	0811002752/30/09/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	106 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	ALISHA TORRENT CLOSURES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00199036AM22
RA File Number	05AA04087211 AM22
Licence No and Date	0511005097/30/09/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	107 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00199312AM22
RA File Number	03AA040105363 AM22
Licence No and Date	0311007393/01/10/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	108 / NC/7/MEET/Nov/202122/10
----------	-------------------------------

Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00200224AM22
RA File Number	05AA04087710 AM22
Licence No and Date	0511005152/01/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to issue Deficiency Letter for submission of following information: 1. Manufacturing process indicating stage wise wastage of both Imported and indigenous raw materials. 2. Complete calculation for the requirement of both Imported and indigenous raw materials indicating wastage separately and also the details of release coat. 3. Details of 4 E of the application.	

Case No.	109 / NC/7/MEET/Nov/202122/10			
Case Status	Case Approved			
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021			
HQ File Number	HQRNORM APPLY 00200366AM22			
RA File Number	03AA040105279 AM22			
Licence No and Date	0311007418/01/10/2021			
Norms Committee Decision:				
<i>Based on the comments furnished by the Technical Expert (Consultant Nand Lal}}, the Committee decided to ratify the license as under:-</i>				

COMPOUNDED SHEETS	Kg	2	EPDM rubber	0.300
		3	Zinc oxide	0.021
		4	Carbon black	0.100
		5	Antioxidants	0.006
		6	Accelerators – cbs	0.010
		7	Base oil – t 110	0.016
		8	consumbales – silicon emulsion	0.006
RUBBER FLOOR COVERINGS & MATS	1000000.0 Kg	9	Natural rubber	0.300
		10	Synthetic rubber sbr 1502	0.145
		11	Zinc oxide	0.021
		12	Antioxidants	0.007
		13	Accelerators – cbs	0.009
		14	Titanium di-oxide	0.025
		15	Siliane bonding agent si-69	0.003
		16	Carbon black	0.070
		17	Plasticizer : peg – 4000	0.007
		18	Base oil t-110	0.012

		19	Stearic acid	0.007
		20	consumbale : silicon emulsion	0.004
Note: There will be value Cap of Rubber Chemicals and Misc. Chemicals, as per the General Note 8 of the Hand Book of Procedure Vol II for both the export items. <i>RA may take consequential action as per Policy / Procedures.</i>				

Case No.	110 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	CALIBRE SPECIALTY ELASTOMERS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00201947AM22
RA File Number	05AA04085280 AM22
Licence No and Date	0511005174/04/10/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case</i>	

Case No.	111 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00202035AM22
RA File Number	03AA040105572 AM22
Licence No and Date	0311007453/04/10/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical</i>	

Expert (Consultant) – III for examination and deferred the case.

Case No.	112 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00202036AM22
RA File Number	03AA040105543 AM22
Licence No and Date	0311007454/04/10/2021
Norms Committee Decision:	
<i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	113 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	VACTECH COMPOSITES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00202994AM22
RA File Number	52AA04016652 AM22
Licence No and Date	5211001401/05/10/2021
Norms Committee Decision:	
<i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	114 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021

HQ File Number	HQRNORM APPLY 00203178AM22
RA File Number	05AA04088530 AM22
Licence No and Date	0511005202/05/10/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	115 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00203507AM22
RA File Number	05AA04088543 AM22
Licence No and Date	0511005221/05/10/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	116 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	WIN-TEL SURFACES LLP
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00203571AM22
RA File Number	24AA04011335 AM22
Licence No and Date	2411000976/05/10/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	117 / NC/7/MEET/Nov/202122/10								
Case Status	Case Approved								
Party Name	JYOTI PLASTIC WORKS P LTD								
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021								
HQ File Number	HQRNORM APPLY 00203662AM22								
RA File Number	03AA040106787 AM22								
Licence No and Date	0311007497/05/10/2021								
Norms Committee Decision:									
<i>Based on the comments furnished by the Technical Expert (Consultant)-I, the Committee decided to fix the norms as under:-</i>									
<table><tr><td><i>EXPORT ITEM</i></td><td><i>QUANTITY</i></td><td><i>IMPORT ITEM</i></td><td><i>QUANTITY</i></td></tr><tr><td>Articles made of PVC(Articles made of PVC Net Content: PVC Granules/Resins: 1,63,636.000 KGS)</td><td>163636.0 Kg</td><td>PVC Granules/Resins</td><td>171817.8 Kg</td></tr></table>		<i>EXPORT ITEM</i>	<i>QUANTITY</i>	<i>IMPORT ITEM</i>	<i>QUANTITY</i>	Articles made of PVC(Articles made of PVC Net Content: PVC Granules/Resins: 1,63,636.000 KGS)	163636.0 Kg	PVC Granules/Resins	171817.8 Kg
<i>EXPORT ITEM</i>	<i>QUANTITY</i>	<i>IMPORT ITEM</i>	<i>QUANTITY</i>						
Articles made of PVC(Articles made of PVC Net Content: PVC Granules/Resins: 1,63,636.000 KGS)	163636.0 Kg	PVC Granules/Resins	171817.8 Kg						
<i>RA may take consequential action as per Policy / Procedures.</i>									

Case No.	118 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	INDOFIL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00203780AM22
RA File Number	03AA040107845 AM22
Licence No and Date	0311007498/06/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to issue Deficiency Letter for	

submission of following information:

1. % Non volatile material in the Export.
2. Composition of export item.
3. Complete Technical Details as per Annexure to Appendix 4E.

Case No.	119 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	INDOFIL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00205041AM22
RA File Number	03AA040107844 AM22
Licence No and Date	0311007541/07/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to issue Deficiency Letter for submission of following information: 1. % Non volatile material in the Export. 2. Composition of export item. 3. Complete Technical Details as per Annexure to Appendix 4E.	

Case No.	120 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	PRAKASH PIPES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00205939AM22
RA File Number	05AA04089747 AM22
Licence No and Date	0511005283/07/10/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	121 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00206431AM22
RA File Number	08AA04032397 AM22
Licence No and Date	0811002838/08/10/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> <i>1. Epoxy value of Export item.</i> <i>2. COA of Export item.</i> <i>3. Molecular weight of Import and Export item.</i>	

Case No.	122 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	IMPEL EXPORTS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00206711AM22
RA File Number	07AA04035975 AM22
Licence No and Date	0711002111/08/10/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	123 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00207100AM22
RA File Number	31AA04027794 AM22
Licence No and Date	3111000600/08/10/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	124 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	JK TYRE & INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00207158AM22
RA File Number	05AA04068680 AM22
Licence No and Date	0511005313/08/10/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	125 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	MEXIM ADHESIVE TAPES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00209169AM22
RA File Number	03AA040107634 AM22
Licence No and Date	0311007623/11/10/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – II for examination and deferred the case.</i>	

Case No.	126 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00209155AM22
RA File Number	07AA04035444 AM22
Licence No and Date	0711002129/11/10/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	127 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00211090AM22
RA File Number	03AA04092895 AM22
Licence No and Date	0311007671/13/10/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	128 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00211092AM22
RA File Number	03AA040105875 AM22

Licence No and Date	0311007672/13/10/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	129 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00211113AM22
RA File Number	03AA040105874 AM22
Licence No and Date	0311007673/13/10/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	130 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	JK TYRE & INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00211321AM22
RA File Number	05AA04068695 AM22
Licence No and Date	0511005376/13/10/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	131 / NC/7/MEET/Nov/202122/10
----------	-------------------------------

Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00211726AM22
RA File Number	05AA04091266 AM22
Licence No and Date	0511005402/13/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.	

Case No.	132 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	RMX INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00212390AM22
RA File Number	30AA04021453 AM22
Licence No and Date	3011001249/14/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.	

Case No.	133 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00212483AM22
RA File Number	05AA04091268 AM22
Licence No and Date	0511005401/14/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to Technical	

Expert (Consultant) – I for examination and deferred the case.

Case No.	134 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00214906AM22
RA File Number	03AA040107394 AM22
Licence No and Date	0311007738/18/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.	

Case No.	135 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00219920AM22
RA File Number	05AA04092778 AM22
Licence No and Date	0511005523/21/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.	

Case No.	136 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	FARCOM CABLE SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021

HQ File Number	HQRNORM APPLY 00220088AM22
RA File Number	07AA04034095 AM22
Licence No and Date	0711002179/21/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – II for examination and deferred the case.	

Case No.	137 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00221572AM22
RA File Number	05AA04092919 AM22
Licence No and Date	0511005567/22/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.	

Case No.	138 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	UNIFORM SYNTHETICS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00224297AM22
RA File Number	03AA040113108 AM22
Licence No and Date	0311007866/24/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to issue Deficiency Letter for submission of following information:	
1. Submit copy of the application along-with enclosures in Back Office Portal.	

Case No.	139 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	ORSON RESINS AND COATINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00224638AM22
RA File Number	03AA040112701 AM22
Licence No and Date	0311007881/25/10/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> <i>1. % Resin content in Export.</i> <i>2. Composition of Export item showing both Imported and indigenous inputs.</i> <i>3. Specific name of Import item No. 5.</i> <i>4. Complete Technical Details as per Annexure to Appendix 4E.</i>	

Case No.	140 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	MRL TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00226156AM22
RA File Number	05AA04091017 AM22
Licence No and Date	0511005651/26/10/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	141 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	MULTIPRENE INTERNATIONALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00226565AM22
RA File Number	03AA040110786 AM22
Licence No and Date	0311007951/26/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – II for examination and deferred the case.	

Case No.	142 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	GUARNIFLON INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00227578AM22
RA File Number	03AA040108970 AM22
Licence No and Date	0311007968/27/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.	

Case No.	143 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	MULTIPRENE INTERNATIONALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00227920AM22
RA File Number	03AA040110789 AM22
Licence No and Date	0311007975/27/10/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – II for examination and deferred the case.

Case No.	144 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	ESSEN SPECIALITY FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00229160AM22
RA File Number	24AA04011919 AM22
Licence No and Date	2411001033/28/10/2021
Norms Committee Decision:	
<i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	145 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00229225AM22
RA File Number	05AA04092993 AM22
Licence No and Date	0511005693/28/10/2021
Norms Committee Decision:	
<i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	146 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00229815AM22
RA File Number	03AA040112484 AM22
Licence No and Date	0311008019/28/10/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	147 / NC/7/MEET/Nov/202122/10																	
Case Status	Case Approved																	
Party Name	EXPANDED POLYMER SYSTEMS PRIVATE LIMITED																	
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021																	
HQ File Number	HQRNORM APPLY 00235668AM22																	
RA File Number	03AA040115366 AM22																	
Licence No and Date	0311008045/29/10/2021																	
Norms Committee Decision:																		
<i>Based on the comments furnished by the Technical Expert (Consultant) - II, the Committee decided to ratify the license as under:-</i>																		
<table><tr><td>EXPORT ITEM</td><td>QUANTITY</td><td>IMPORT ITEM</td><td>QUANTITY</td></tr><tr><td rowspan="3">Blended Polyol (Ecopuf FA 7250 bf)</td><td rowspan="3">1 Kg</td><td>1</td><td>Phtalic Anhydrride</td><td>0.144 Kg</td></tr><tr><td>2</td><td>Diethylene GLycol</td><td>0.210 Kg</td></tr><tr><td>3</td><td>Propylene Oxide</td><td>0.320 Kg</td></tr></table>				EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY	Blended Polyol (Ecopuf FA 7250 bf)	1 Kg	1	Phtalic Anhydrride	0.144 Kg	2	Diethylene GLycol	0.210 Kg	3	Propylene Oxide	0.320 Kg
EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY															
Blended Polyol (Ecopuf FA 7250 bf)	1 Kg	1	Phtalic Anhydrride	0.144 Kg														
		2	Diethylene GLycol	0.210 Kg														
		3	Propylene Oxide	0.320 Kg														
RA may take consequential action as per Policy / Procedures.																		

Case No.	148 / NC/7/MEET/Nov/202122/10
----------	-------------------------------

Case Status	Case Deferred
Party Name	APPL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00231270AM22
RA File Number	31AA04026930 AM22
Licence No and Date	3111000664/29/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.	

Case No.	149 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	AVIGIRI URETHANE & RUBBER INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00235320AM22
RA File Number	07AA04038201 AM22
Licence No and Date	0711002255/29/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.	

Case No.	150 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	INDUTCH COMPOSITES TECHNOLOGY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00237701AM22
RA File Number	34AA04008883 AM22
Licence No and Date	3411001356/01/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to Technical	

Expert (Consultant) – II for examination and deferred the case.

Case No.	151 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	METRO TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00237878AM22
RA File Number	05AA04090921 AM22
Licence No and Date	0511005817/01/11/2021
Norms Committee Decision:	
<i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – II for examination and deferred the case.</i>	

Case No.	152 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	SNR RECLAMATIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00238248AM22
RA File Number	30AA04020405 AM22
Licence No and Date	3011001320/01/11/2021
Norms Committee Decision:	
<i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	153 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021

HQ File Number	HQRNORM APPLY 00238410AM22
RA File Number	13AA04019092 AM22
Licence No and Date	1311000710/01/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – II for examination and deferred the case.	

Case No.	154 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	U M CABLES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00239678AM22
RA File Number	03AA040112849 AM22
Licence No and Date	0311008178/02/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.	

Case No.	155 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	MACCAFERRI ENVIRONMENTAL SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00241101AM22
RA File Number	03AA040117095 AM22
Licence No and Date	0311008262/03/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.	

Case No.	156 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	MACCAFERRI ENVIRONMENTAL SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00240999AM22
RA File Number	03AA040117161 AM22
Licence No and Date	0311008253/03/11/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	157 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	SHYAMALI EXPORT
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00245081AM22
RA File Number	04AA04034264 AM22
Licence No and Date	0411001780/08/11/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	158 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	POLYFILLTECHNOLOGIES LLP
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00245804AM22
RA File Number	34AA04009079 AM22
Licence No and Date	3411001377/09/11/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.

Case No.	159 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00247062AM22
RA File Number	03AA040118313 AM22
Licence No and Date	0311008394/10/11/2021
Norms Committee Decision:	
<i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	160 / NC/7/MEET/Nov/202122/10		
Case Status	Case Approved		
Party Name	SI GROUP - INDIA PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021		
HQ File Number	HQRNORM APPLY 00247782AM22		
RA File Number	03AA040112441 AM22		
Licence No and Date	0311008432/10/11/2021		
Norms Committee Decision:			
<i>Based on the comments furnished by the Technical Expert (Consultant)-II, the Committee decided to ratify the license as under:-</i>			

FOR MALDEHYDE RESIN SP 1068H PHENOLIC RESINS				
		DI ISOBUTYLENE	0.520 Kg	
<i>RA may take consequential action as per Policy / Procedures.</i>				

Case No.	161 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00247890AM22
RA File Number	26AA04005367 AM22
Licence No and Date	2611000296/10/11/2021
Norms Committee Decision:	
<i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	162 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00247895AM22
RA File Number	26AA04005364 AM22
Licence No and Date	2611000297/10/11/2021
Norms Committee Decision:	
<i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	163 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00248789AM22
RA File Number	03AA040119072 AM22
Licence No and Date	0311008462/11/11/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	164 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	SWARAJ RUBBERS INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00249267AM22
RA File Number	34AA04006352 AM22
Licence No and Date	3411001387/11/11/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	165 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00248787AM22
RA File Number	03AA040119063 AM22

Licence No and Date	0311008461/11/11/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	166 / NC/7/MEET/Nov/202122/10
Case Status	Case Deferred
Party Name	MALAYA RUB TECH INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202122/ 10 and 26/11/2021
HQ File Number	HQRNORM APPLY 00250080AM22
RA File Number	10AA04011968 AM22
Licence No and Date	1011000624/12/11/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	